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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.12.2025

## NOTICE

Please take notice that the following matter listed for pronouncement of Judgment in the Court – III on 17.12.2025 will not be pronounced. The next date of pronouncement will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 643 of 2024	Ashok Mansukhlal Kapasi & Ors. Vs. Bhavi Shah, RP of Techno Forge Ltd. & Ors.	Henna George	Atul Sharma-R1 Harshal Kumar- R2

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)